

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

**ORDER**

In pursuance to office order bearing No. 17/DLSA/Estt. Wing/Deputation/2021/4365-4378 dated 21.04.2022 received from the Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi, Sh. Niranjan Lal S/o Sh. Hari Ram, E.C-14101 & Ms. Jayanti Sahu W/o Sh. Ishwar Chandra, E.C-13985, Judicial Assistants, who were on Deputation in the DLSA have been repatriated and subsequent have joined their duties in this office on 07.05.2022 (A/N) & 13.05.2022 (A/N) respectively. Thus, they are hereby taken on the strength/pay roll of this office as per their respective date of joining.

*Girish Kathalia*  
" 23.5.22

(GIRISH KATHALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

38395 - 38401  
No. \_\_\_\_\_/Admn.II/PF-J.A./2022

Dated, Delhi the 24 MAY 2022

**Copy forwarded for information and necessary action to:-**

1. The O/o the Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi with reference to order Ref. No. 17/DLSA/Estt. Wing/Deputation/2021/4365-4378 dated 21.04.2022.
2. The Drawing & Disbursing Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
3. The Accounts Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
4. The concerned Pay & Accounts Office, Delhi (Through Accounts Branch concerned).
5. The PRO/APRO, Tis Hazari Courts, Central District, Delhi.
6. Dealing Officials- Establishment Seat, ACRs, Leave, Seniority & Promotion-JA (Admn. II), Transfer & Postisng (Admn. II), Vigilance Branch, Service Book and Pay Bill Clerk, Central District, THC, Delhi.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. Hindi Section, Tis Hazari Courts, Delhi.
9. Dealing Official, Layers Seat, Tis Hazari Courts, Delhi.
10. Officials concerned.

*Balbir Singh*  
23/5/22

(Balbir Singh Shalar)  
A.O. JUDICIAL (ADMN-II)  
O/O PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI